## CONSTITUTION (AMENDMENT) BILL\*

## (Insertion of new article 16A)

DR. KARNI SINGH (Bikaner): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

DR. KARNI SINGH · 1 introduce the Bill.

#### CONSTITUTIÓN (AMENDMENT) BILL\*

(Insertion of new articles 23A and 23B)

DR. KARNI SINGH (Bikaner): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

DR. KARNI SINGH : 1 introduce the Bill.

#### CONSTITUTION (AMENDMENT) BILL\*

(Amendment of article 335)

SHRI S. M. SIDDAYYA (Chamarajanagar): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI S. M. SIDDAYYA : I introduce the Bill.

## 18.10 hrs,

# CONSTITUTION (AMENDMENT) BILL\*

# (Amendment of article 338)

SHRI S. M. SIDDAYYA (Chamarajanagar): 1 beg to move for idaye to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI S. M. SIDDAYYA · I introduce the Bill.

#### CONSTITUTION (AMENDMENT) BILL\*

(Insertion of new articles 330A and amendment of article 332 etc.)

SHRI S. M. SIDDAYYA (Chamarajanagar): 1 beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amond the Constitution of India."

The motion was adopted.

SHRI S. M. SIDDAYYA : I introduce the Bill.

## CIVIL AVIATION (LICENSING) BILL\*

SHRI S. C. SAMANTA (Tamluk) : I beg to move for leave to introduce a Bill to provide for the licensing of certain flying

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